employees of Cantonment Boards has been under Government's consideration;

(b) if so, what is the progress made so far in this regard; and

(c) by when the scheme is likely to be implemented?

THE MINISTER OF DEFENCE (SHRI (P. V. NARASIMHA RAO): (a) to (c) The matter is under con-ration.

दिल्ली में राजकीय उच्चतर माध्यमिक स्कूलों में संस्कृत शिक्षकों के रिक्त पद

705 **श्री प्रवीण कुमार प्रजापति** : क्या **शिक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में ऐसे राजकीय उच्चतर माध्यमिक स्कूल कितने हैं जिनमें संस्कृत की शिक्षा दी जाती है ;

(ख) इन स्कूलों में संस्कृत के स्नातकोत्तर शिक्षकों के कितने पद रिक्त हैं ;

(ग) इन रिक्त पदों के लिए कितने संस्कृत शिक्षक-पदोन्नति पात्रता रखते हैं ; और

(घ) इतने लम्बे अन्तराल के बावजूद पात्र शिक्षकों को पदोन्नति दिए जाने के क्या कारण हैं ?

शिक्षा मंत्री (श्री के० सी० पन्त) : (क) दिल्ली प्रशासन द्वारा दी गई सूचना के अनुसार दिल्ली में 60 राजकीय वरिष्ठ माध्यमिक स्कूल हैं जो वरिष्ठ माध्यमिक स्तर पर संस्कृत एक वैकल्पिक विषय के रूप में पढ़ाते हैं ।

(ख) से (घ) संस्कृत उत्तरस्नातक शिक्षकों के तीन पद खाली पड़े हुए हैं जिनके लिए 39 संस्कृत शिक्षक भर्ती नियमों के अनुसार पदोन्नति के लिए पात्र है । तीन शिक्षकों की पदोन्नति के लिए आदेश दिल्ली प्रशासन द्वारा जारी किये जा रहे हैं ।

विश्रामपुर ताप विद्युत परियोजना की स्थापना

706. **श्री प्रवीण कुमार प्रजापति** : क्या **सिंचाई और विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार विश्रामपुर में एक ताप विद्युत परियोजना स्थापित करने का विचार रखती है ; और यदि हां, तो इस संबंध में अब तक कितनी प्रगति हुई है ;

(ख) इस संबंध में विलम्ब के क्या कारण है ; और

(ग) परियोजना के कब तक कार्यान्वित किए जाने की सभावना है ?

विद्युत विभाग में राज्य मंत्री (श्री अरुण) : (क) सातवीं योजना अवधि में मध्य प्रदेश विश्रामपुर में ताप विद्युत परियोजना स्थापित करने का फिलहाल कोई प्रस्ताव नहीं है ।

(ख) और (ग) प्रश्न नहीं उठता ।

करंजी-बरवाडीह बड़ी लाइन

707. **श्री प्रवीण कुमार प्रजापति** : क्या **रेल** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार करंजी से बरवाडीह तक एक बड़ी लाइन बिछाने का विचार रखती है ;

(ख) यदि हां, तो इस दिशा में अब तक कितनी प्रगति हुई है ;

(ग) क्या प्रस्तावित लाइन के निर्माण के बारे में चालू पंचवर्षीय योजना में कोई प्रावधान किया गया है ; और

(घ) निर्माण कार्य के कब तक पूरा हो जाने की सभावना है ?

रेल मंत्री (श्री बंसी लाल) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) जी, नहीं ।

(घ) प्रश्न नहीं उठता ।

Unani Dispensaries for Members of Parliament

708. DR. MOHD. HASHIM KIDWAL Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) What is the number of Unani dispensaries opened for Members of Parliament; and

(b) if there are no Unani dispensaries for Members of Parliament, whether Government propose to open such dispensaries?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) Members of Parliament can avail Medical facilities from Unani Dispensaries at Sarojini Nagar and Unani Units at Darya Ganj and Narain Vihar.

Riband-Delhi Transmission Line

709. SHRI SURESH KALMADI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Govern ment have been negotiating a deal with a Swedish firm for 1500 MW terminals for the proposed 500 KV Rihand-Delhi HVDC transmission line;

(b) whether it is also a fact that the total price quoted by this film is Rs. 308 crores whereas budgetary price quoted by other firms is only Rs. 105 crores;

(C) if so, what is the reason for adopting[1] this unusual procedure of bypassing the accepted procedure of public tendering; and

(d) whether this firms was earlier awarded a negotiated contract for HVDC back *to* back terminals at Vindhyachal without any tendering?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (d) A negotiated contract was awarded to M/s. ASEA Sweden in November, 1984 for HVDC back-to-back link at Vindhyachal as a credit of US $ 45.4 million was available from Sweden for this project and the technology was adjusted superior to other technologies, which ASEA agreed to transfer to BHEL.

For the 500 KV Rihand-Delhi HVDC terminals the National Thermal Power Corporation Ltd. have constituted a Group of experts from Natonal Thermal Power Corporation Ltd. and Central Electricity Authority for negotiations wth ASEA/BHEL to determine a competitive price for these terminals as the technology of ASEA is reported to be superior to other technologies. The total price quoted by BHEL for these terminals is Rs. 308 crores inclusive of custom duty, and the budgetary offers receiver from other firms ranging from Rs. 103 crores to Rs. 150 crores are exclusive of custom duty. All the offers will be taken into consideration on mletrits before taking a final decision in the matter by National Thermal Power Corporation Ltd.

Unhygienic sanitations system in Shanti-nagar in Kanpur Cantonment Area

710. SHRI BIR BHADRiA, PRATAP SINGH: Will the Minister of DEFENCE be pleased to refer to answer to Unstarred Question 1044 given in the Rajya Sabha on 27th March 1985 and state:

(a) whether Shantinagar area was developed by the Cantt. Board, Kanpur as early as in 1950 and since then the Board has recovered huga sums on account of taxes from t'ne local people;